

NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH

CP NO. 84(ND)/2013
RT No.29/2016

Arun Kumar Goyal & Ors.

...Petitioners

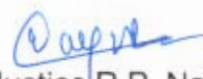
Versus.

M/s Aar Kay Chemicals Ltd. & Ors.

...Respondents

Present: Mr. Ashish Bansal, Advocate for petitioners.
Mr. Aniruddha Choudhury Advocate for respondents
No.1 to 9 and 15 & 16.

For the reasons stated in the order of even date in CP No.146
(ND)/2012 / RT No. 27/2016, this case be also listed on 07.03.2017.


(Justice R.P. Nagrah)
Member (Judicial)


(Deepa Krishan)
Member(Technical)

January 31, 2017
saini